

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

20.

**CP/89(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Punit Aggarwal

Vs

Umash Creations Private Limited

SECTION: 59, 241(1)-242(4) OF THE COMPANIES ACT, 2013

**ORDER**

1. Mr. Amey Hadwale a/w Mr. Amir Arsiwala, Ld. Counsel for the Respondent present. Mr. Ashish O. Lalpuria, Ld. Counsel for the Petitioner present.
2. On the request of both the parties, list this matter for hearing on **20.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)